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Government of India  
Ministry of Finance  
(Department of Revenue)

Notification  
**No.70 / 2010-Customs (N.T.)**

New Delhi, dated the 12<sup>th</sup> August, 2010.

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs, Kandla to exercise the powers and discharge the duties conferred or imposed on-

- (i) the Commissioner of Customs (Import), New Customs House, Mumbai; and
- (ii) the Commissioner of Customs (Export), New Customs House, Mumbai,

for the purposes of adjudicating the matters relating to Show Cause Notice issued to M/s. Frost International Limited, 402, Kalpana Plaza, 24/147B, Birhana Road, Kanpur and others, vide F.No. DRI/GRU/INV-01/09-10.Pt.II dated 25<sup>th</sup> May, 2010 by the Additional Director General, Directorate of Revenue Intelligence, Ahmedabad Zonal Unit, Ahmedabad.

**[F.No. 437/35/2010-Cus.IV]**

(Navraj Goyal)  
Under Secretary to the Government of India